

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:465  
ANSWERED ON:24.02.2011  
PURIFICATION OF WATER  
Tirkey Shri Manohar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has implemented any scheme for purification of water in the villages especially in West Bengal and North-Eastern Region;
- (b) if so, the details thereof; and
- (c) the total funds likely to be incurred on said scheme especially in West Bengal and other States in the year 2011-2012?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a) & (b): The Government of India through the States, including West Bengal and Northeastern Region States, has been administering the National Rural Drinking Water Programme (NRDWP) (erstwhile Accelerated Rural Water Supply Programme (ARWSP)). Under the guidelines of NRDWP, 20% of the State-wise allocation is for tackling quality affected habitations. In addition, 45% of the State-wise allocation is for coverage of habitations. The allocation under coverage and quality is flexible and as such States can utilise upto 65% of NRDWP State allocations for coverage of quality affected habitations depending upon need. States sanction water supply schemes including those for the purification of water in the State Level Scheme Sanctioning Committee, within the allocations given to them under the NRDWP. The number of schemes undertaken by the states, including West Bengal and the North Eastern states, for water quality affected areas, as entered by the states in the departmental Integrated Management Information System (IMIS), is attached in Annexure.

(c) The State-wise allocation for the year 2011-12 is not decided.